

ORDER

NO: 917DATED 31/12/2015

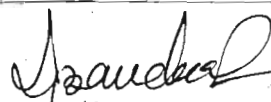
Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges for the current year 2015-16. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
1. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.

Rs. In lacs.

S.No.	Name of the Court	Salary	Telephone	2071-P&ORB (NPS)
1	Pr.D&S Judge, Bhaderwah.	----	0.10	---
2	Addl.D&S Judge, Udhampur.	----	0.05	----
3	Addl.D&S Judge, Pulwama	----	----	0.15
4	C.J.M. Anantnag	5.00	---	----
5	C.J.M. Kishtwar.	----	----	0.15
6	City Judge Srinagar.	5.50	0.05	----
7	Sub Judge, Jammu.	7.00	----	----
8	Spl.Mob.Mag(T) Jammu.	----	0.08	----
9	Munsiff, Sanku	----	----	0.25
10	Munsiff, Katra	----	0.05	----
11	Munsiff, D.H.Pura.	0.50	----	0.11
12.	Munsiff, Ganderbal.	6.00	----	----
13	2 nd .Addl.Munsiff, Srinagar.	----	----	0.40
	FOR MISC. COURTS.			
1.	Pr. D&S Judge, Ganderbal.	1.00 Teh.office Ganderbal.	---	---

By Order.


(Ram Singh) 31/12
Deputy Registrar (Acctts)

No: 34152-76 /ACDated: 31/12/2015

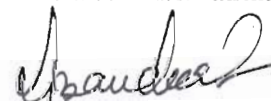
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- 1-2 Pr.D&S Judge, Bhaderwah/Ganderbal
- 3-4. Addl. D&S Judge, Udhampur/Pulwama.
- 5-6. C.J.M. Kishtwar/Anantnag
6. Sub Judge, Jammu.
8. Special Mob.Mag(T), Jammu
9. City Judge, Srinagar. (She is allowed to draw the arrears on a/c of charge Allowance for the period w.e.f. 18-4-2015 to 18-5-2015 as C.J.M. Sopore.
- 10-13 Munsiff, Sanku/Katra/D.H.Pura/ Ganderbal.
14. 2nd. Addl. Munsiff, Srinagar.
15. Try.Officer, Saddar Court, Srinagar.
16. Try.Officer, Sub Try.Distt. Court complex, Jammu.
- 17-25 Try. Officer, Bhaderwah/Ganderbal/Udhampur/Pulwama/Kishtwar/Anantnag/Sanku/Katra/D.H.Pura

-----for information & necessary action.

26 Order copy.

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31/12
Deputy Registrar (Acctts)